

LOK SABHA
UNSTARRED QUESTION NO.3202
TO BE ANSWERED ON 12.07.2019

GROUP WORKSHED SCHEME FOR POWERLOOM SECTOR

3202. DR. HEENA GAVIT:
SHRI KULDEEP RAI SHARMA:
DR. SUBHASH RAMRAO BHAMRE:
SHRIMATI SUPRIYASULE:
DR. AMOL RAMSING KOLHE:
SHRI SUNIL DATTATRAY TATKARE:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the salient features of Group Workshed Scheme for Powerloom sector in the country along with the objective and scope thereof;
- (b) whether the Government has modified the existing Group Workshed Scheme for decentralized powerloom sector to organize powerloom units in a cluster and provide improved working conditions;
- (c) if so, the details thereof;
- (d) the eligibility and criteria to avail the facilities under this scheme;
- (e) the total number of powerloom units benefited under this scheme during the last three years, State-wise;
- (f) the total amount released and spent by the Government under this scheme during the said period; and
- (g) the other measures taken by the Government to improve the conditions of powerloom sector?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)
MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a): The Government is implementing Group Workshed Scheme for Powerloom sector under PowerTex India which is in operation since 2017 on pan India basis. The objective and scope of the scheme are as under:-

(i) Objective :- To establish Group Worksheds for installation of modern looms in an existing or new cluster, which will provide required scale of economies for business operations and to organize powerloom units in a cluster and to provide improved working condition in terms of more space, work environment, improve the work efficiency to enhance their competitiveness in the global market.

(ii) Scope of the Scheme:-

1. The Worksheds under the scheme include the space required for installation of Modern Shuttleless Looms, Weaving Preparatory such as Warping, Sizing, Twisting (Two-for-one Twister and Three-for-one Twister), Texturizing, Testing Laboratory & Common Facilities such as Sample Display Room and construction of Dormitory.

2. The eligible area under the Group Workshed Scheme would be restricted to maximum 400 sq.ft. per loom which is the requirement for working of a shuttleless loom, including raw material storage, grey fabric storage, Stores and spare parts storage, grey fabric mending / folding and packing, beam gaiting and administration/utilities/workers amenities etc. Beneficiaries can have area of bigger size with their own contribution.
3. The beneficiary will be eligible for infrastructure benefit i.e., internal road to the extent of 10% of eligible expenditure (as per the scheduled of rates of CPWD/State PWD) towards construction of internal roads provided the total number of sheds is 4 (four) and above and at least one of the sheds is proposed to house weaving preparatory equipments with or without Shuttleless looms.
4. The additional benefit in terms of space/area will be provided for Weaving Preparatory such as Warping, Sizing, Twisting (Two-for-one Twister and Three-for-one Twister), Texturising, Testing Laboratory and Common Facilities such as Sample Display room upto a maximum of 40% of total loom-age area.

(b) & (c): Yes, Sir. The Government has launched PowerTex India, a comprehensive scheme for Powerloom sector development with effect from 01.04.2017 to 31.03.2020, modifying the old Group Workshed Scheme under Integrated Scheme for Powerloom Sector Schemes (ISPSD) which was in operation from 1.4.2012 to 31.03.2017. The comparative statement is at Annexure.

(d): The eligibility criteria to avail the facilities under this scheme are as follows:

1. Eligible beneficiaries would include weaver(s) and entrepreneur(s) associated with powerloom units, including master weaver(s), registered co-operative societies of powerloom weavers or any new entrepreneur(s) individually or in-group.
2. Group will consist of at least 4 weavers / entrepreneur(s) having separate legal entity. At least 24 nos. of shuttleless looms of width upto 230 cms (or) 16 nos. of shuttleless looms of wider width i.e. 230 cms and above are to be installed in the Workshed. Each beneficiary should have at least 4 number of Looms.
3. Group applications will be entertained. However, where sufficient beneficiaries are available, the subsidy will be restricted to one representative of a family only in the group.
4. "Powerloom unit" would include weaving preparatory such as Warping, Sizing, Twisting (Two-for-one Twister and Three-for-one Twister), Texturising, Testing Laboratory and Common Facilities such as Sample Display room` including stand-alone unit.
5. Only TUFs compatible machines are to be installed in the projects sanctioned under the Scheme. However, prior approval of TUFs subsidy need not be a pre-condition.
6. The scheme does not envisage more than 500 looms under one project proposal.

(e): State-wise number of Powerloom Industry benefited under GWSS for the last three years is as under:-

(Rs. in crores)

S. No.	State	2016-17		2017-18		2018-19	
		No. of Projects	GOI Share released	No. of Projects	GOI Share released	No. of Projects	GOI Share released
1	Andhra Pradesh	-	-	1	0.25	-	-
2	Gujarat	45	15.59	54	17.31	15	7.03
3	Karnataka	2	1.12	-	-	-	-
4	Maharashtra	7	2.71	11	3.70	3	0.62
5	Madhya Pradesh	1	0.58	1	0.28	-	-
6	Tamil Nadu	-	-	-	-	-	-
7	Uttar Pradesh	-	-	-	-	-	-
Total		55	20.00	67	21.54	18	7.65

(f): The details of the amount released and spent by the Government under this scheme for the last three years is as under:-

S. No.	Year	Govt. of India share released and Spent (Rs. in Cr.)
1	2016-17	20.00
2	2017-18	21.53
3	2018-19	7.64
Total		49.17

(g): In order to improve the conditions of Powerloom weavers and for holistic growth of Powerloom sector, the Government has launched PowerTex India, a comprehensive Scheme for Powerloom Sector Development w.e.f. 01.04.2017 to 31.03.2020 on Pan India basis. The components of the scheme are (i) Insitu Upgradation of Plain Powerloom, (ii) Group Workshed Scheme, (iii) Yarn Bank, (iv) Common Facility Centre, (v) Solar Energy Scheme, (vi) Pradhan Mantri Credit Scheme, (vii) Tex Venture Fund, (viii) Grant-in-aid & modernization of Powerloom Service Centres and (xi) Facilitation and Information Technology.

Annexure-I

MODIFICATIONS IN GROUP WORKSHED SCHEME UNDER POWERTEX INDIA
(W.E.F. 01.04.2017 TO 31.03.2020)

S. No.	Particulars	Integrated Scheme for Powerloom Sector Schemes (ISPSD) (from 1.4.2012 to 31.03.2017)	Modifications in PowerTex India (W.e.f. 01.04.2017 to 31.03.2020)
1	Eligibility	Group will consist of at least 4 weavers / entrepreneur(s) having separate legal entity. At least 48 Number of single width shuttleless looms or 24 Numbers of wider width shuttleless looms (i.e.280 cm and above) are to be installed in the Workshed. Each beneficiary should have at least 4 Number of Looms.	Group will consist of at least 4 weavers / entrepreneur(s) having separate legal entity. At least 24 nos. of shuttleless looms of width upto 230 cms (or) 16 nos. of shuttleless looms of wider width i.e. 230 cms and above are to be installed in the Workshed. Each beneficiary should have at least 4 number of Looms.
2	Nature of Executive Agency	The Govt. Agency or Co-operative society or a company.	Executing Agency (referred as EA) for setting up of project under this scheme which may include the State Govt. or its agency, a registered Cooperative Society or a Company set up under Companies Act 1956, as amended/ a firm set-up under the Limited Liability Partnership Act, 2008 as amended , by a group of powerloom owners (minimum of four beneficiaries) or by the local powerloom association.
3	Financial Assistance	Under this scheme, subsidy for construction of Powerloom building would be limited to 40% of the unit cost of construction subject to a maximum of Rs. 300/- per sq.ft. The maximum permissible subsidy per beneficiary shall be restricted to Rs.22.00 lakh (including the subsidy for infrastructure benefit i.e. internal road to the extent of 10% of eligible expenditure).	subsidy for construction would be as under:- 1. General Category: 40% of the unit cost of construction of Group workshed, Dormitory/ workers' accommodation subject to a maximum of Rs.400/- per Sq.ft 2. SC Category: 75% of the unit cost of construction of Group workshed, Dormitory/ workers' accommodation subject to a maximum of Rs.750/- per Sq.ft. 3. ST Category: 90% of the unit cost of construction of Group workshed, Dormitory/ workers' accommodation subject to a maximum of Rs.900/- per Sq.ft. The maximum permissible subsidy per beneficiary shall be restricted to Rs.22.00 lakh (including the subsidy for infrastructure benefit i.e. internal road to the extent of 10% of eligible expenditure towards construction of Internal roads).
4	Dormitory Facility	Nil	The additional subsidy for construction of Dormitory/ workers' accommodation which includes adequate hygienic toilet and bathroom (kitchen with store room and dining hall may be included as optional) for accommodation of minimum 1.25 persons per powerloom will be provided @ 125 Sq.ft per person. The rate of subsidy per sq. ft for Dormitory/workers' accommodation will be equal to the rate of subsidy per sq. ft applicable to Group workshed.
